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**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

**Contempt Petition No.180/00047/2019
in Original Application No.180/00184/2019**

Monday, this the 29th day of July, 2019

C O R A M :

**HON'BLE Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER
HON'BLE Mr.ASHISH KALIA, JUDICIAL MEMBER**

Pramod Kumar V.K
Aged 51 years
S/o.V.R.Kunjappan
Chief Office Superintendent (Construction)
Podanur, Southern Railway
Residing at 5/459-A
Geetham
Prasanth Nagar
Kallekulangara P.O, Palghat
Ph.No.9446636354

...Petitioner

(By Advocate M/s.Varkey & Martin)

v e r s u s

Shri.G.Sekar
The Deputy Chief Signal & Telecommunication Engineer
(Construction)
Ernakulam South, Ernakulam-682 011

...Respondent

(By Advocate Mr.Thomas Mathew Nellimootttil)

This application having been heard on 29th July 2019, the Tribunal on the same day delivered the following :

O R D E R (O R A L)

Per : Mr.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER

When the matter came up for consideration today, Mr.Thomas Mathew Nellimootttil, learned counsel for the respondents submits that the orders in

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compliance with the directions of this Tribunal have been issued on 8.7.2019.

A copy of the same has been produced before the Bench. Mr.Martin G Thottan, learned counsel for the applicant was present.

2. It is seen that these orders amount to substantial compliance with the directions contained in the order of this Tribunal dated 5.4.2019. Accordingly, the C.P is closed. Notices shall stand discharged. No costs.

**ASHISH KALIA
JUDICIAL MEMBER**

**E.K.BHARAT BHUSHAN
ADMINISTRATIVE MEMBER**

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List of Annexures

- 1. Annexure P-1 – True copy of the order in O.A No.184 of 2019 dated 5.4.2019 passed by this Tribunal.**
